

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-149-2020****AND****LD-VC-OCW-98-2020**

Vallabh N. Amonkar & Ors. ... Petitioners/Applicants

Versus

Ameeta G. Amonkar & Ors. ... Respondents

Shri Sahish Mahambrey, Advocate for the Petitioners.
Respondent No.2 present in person.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 23rd September 2020

P.C. :

Second respondent has appeared in person and sought four weeks' time to engage a counsel. He informs the Court that he also represents the first respondent as well.

2. On the petitioners'/applicants' part, its counsel informs me that the parties are also exploring the possibility of having an amicable settlement.

3. Post the matter on 21.10.2020.

DAMA SESHADRI NAIDU, J.

NH